NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

CA/76/252/HDB/2017
Arete Power & Infra Private Limited
Arete Power & Infra Private Limited
Registrar of Companies Hyderabad
252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KCH. VEN KAT REONS	800	Classical setting con all con	1.1
		aleaderson	03
DR.S.V. RAWA KRISHNA	Aso.	2 vsawokuim@quail.	Zu

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Shri K. Ch. Venkat Reddy, Learned Counsel for the Petitioner.

Orders Reserved.

Member (T)

Member (I

Bm